## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

BA No. 52/2015 IA No. 1/2015

Mohd. Muzamil and another

....Petitioner (s)

Through:- Ms. Garima Gupta, Advocate,

(on video call from residence in Jammu)

V/s

State of J&K

....Respondent(s)

Through:- Mr. Jamrodh Singh, Govt. Adv.

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

## ORDER 09.06.2020

Learned counsel for the respondent submits that CRM(M) No. 65/2020 pertaining to same FIR is also pending in this Court. He prays for listing of the said petition along with this petition.

Let both the matters be listed together on 19.06.2020.

(RAJNESH OSWAL) JUDGE

Jammu 09.06.2020 (Rakesh)